

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated : 18th July, 2026

No. 985 A: On being relieved of his present assignment, the services of Sri Deepak Kumar-III, Civil Judge (Senior Division)-cum-A.C.J.M., Naugachia, Bhagalpur, is placed at the disposal of the State Government in the General Administration Department, Govt. of Bihar, Patna for his appointment as Presiding Officer, Labour Court at Purnea on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/-S.G.Mishra

Registrar General

Memo No..... / Dated, Patna theJuly, 2026

Copy forwarded to the Principal District & Sessions Judge, Bhagalpur for information and communication to Sri Kumar with a direction to make over charge of his present office, immediately on receipt of the notification of the State Government in the Department of General Administration, Govt. of Bihar, Patna as also the notification of Labour Resources and Migrant Workers Welfare Department, Govt. of Bihar, Patna, appointing him as Presiding Officer, Labour Court at Purnea and to join his new assignment soon thereafter.

By order of the High Court,

Sd/-S.G.Mishra

Registrar General

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Memo No..... / Dated, Patna the 18th July, 2026

Copy forwarded to the Additional Chief Secretary to the Government of Bihar, Department of General Administration, Patna with reference to the Department's Notification No. 12951 dated 17.07.2026 / Additional Chief Secretary, Labour Resources and Migrant Workers Welfare Department, Govt. of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / The In-charge Officer, Finance (P.C.F.C), Bihar, Patna / Principal District & Sessions Judge, Purnea / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General